

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**RAJYA SABHA**  
**UNSTARRED QUESTION No.3417**  
**TO BE ANSWERED ON 31/03/2017**

**DIRECT PROCUREMENT OF PULSES**

3417. SHRI HARIVANSH:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether Government has any plan to increase the buffer stock of pulses to protect the interests of farmers;
- (b) whether Government has any plan to engage Central agencies to procure pulses directly from farmers; and
- (c) whether Government has received any complaints that farmers are not getting MSP for Moong and Arhar pulses, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C.R.CHAUDHARY)**

(a) to (c) : Government has approved creation of a buffer stock of upto 20 lakh tonnes of pulses under the Price Stabilization Fund (PSF). The domestic procurement of the pulses is from farmers/farmers' association at farm gate/Mandi through designated agencies viz., NAFED, FCI and SFAC. Government procured Arhar and Moong during KMS 2016-17 to extend MSP support to farmers and simultaneously build the buffer.

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